

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 221 & 319 of 2013

Dated : 16th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 221 of 2013

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Counsel for the Respondent(s): Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-2
Mr. Alok Shanakr for TPDDL**

Appeal No. 319 of 2013

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Counsel for the Respondent(s): Mr. M.S. Ramalingam for R.1
Mr. Aashish Bernard
Mr. K.K. Agrawal
Mr. A. Gupta (Reps.) for R.2**

ORDER

Post the matters for hearing on **19.08.2014.**

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**